

National Company Law Tribunal

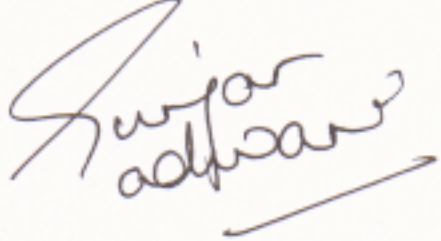
Allahabad Bench

CP NO. 25/Ald/2017.
CA No SI/2017, SB/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: JODPL

SECTION OF THE COMPANIES ACT: U/S 27860 of L&B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SIDDHANT KANT	ADV	] For Coc	 Miche
2.	MISHA	ADV.		
	GUNJAN JADWANI	ADV	] For RP.	
	MR. ANURAG KHANNA	Se. ADV.		

List the matter on 29.06.2017.

Order Date: 01.06.2017
Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))